

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

CP-175(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 06.08.2018

NAME OF THE PARTIES:

Lakshman Karia & Anr.  
v/s.  
GHK Hospitality & Infrastructure Ltd.

SECTION : 241 of Companies Act, 2013.

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ORDER

At request, by consent, list this matter on 25.09.2018.

501-

RAVIKUMAR DURAISAMY  
Member (Technical)

501-

B.S.V. PRAKASH KUMAR  
Member (Judicial)